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NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

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PETITION NUMBER

: TCP/59/2016

NAME OF THE PETITIONER(S)

: C Manoharan

NAME OF THE RESPONDENT(S)

: Mathi Leathers Pvt Ltd and 7 others

UNDER SECTION

: 397/398, 111, 237

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A. G. Sattinga navayana

Coursel for peoploner

whos or

A.M. Sordhersan

ORDER

Counsel for petitioner present and reported that petitioner died. He wants to bring the LRs on record and prayed time. No representation on behalf of the respondents. Time extended at request of counsel for petitioner. Put up on 16.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy)

Member (Judicial)